HIGH COURT AT CALCUTTA EMPLOYMENT NOTICE

Ref. No.01- HCOS/IO(COURT)/2024 Dated, Calcutta, the 24th December, 2024

Applications are invited from the Indian citizens for preparation of a panel for filing up eight (08) vacancies in the post of Interpreting Officer (Court), Original Side, High Court, Calcutta, in Pay Matrix 16 (Rs.56,100 -1,44,300) with special allowance of Rs. 300/- per month and other usual allowances as admissible under the Rules. The appointments will initially be made on purely temporary basis till made permanent.

Category A: <u>Persons having competence to translate Hindi and Bengali to</u> English and vice versa.

Category of vacancies	Number of
	vacancies
Unreserved (Persons with	01
physical	
disabilities)[blindness or	
low vision]	
O.B.C. Category-A (E.C.)	<u>01</u>
Scheduled Caste	01
Unreserved (E.C.)	01
<u>Total</u>	04

Category B: <u>Persons having capability to translate Hindi and Urdu to English and vice versa</u>

Category of vacancies	Number of vacancies
Scheduled Caste (E.C.)	<u>01</u>
O.B.C. Category-B	<u>01</u>
<u>Total</u>	02

Category C: <u>Persons having capability to translate Bengali and Nepali to</u> English and vice versa.

Category of vacancies	Number of vacancies
Un-reserved (E.C.)	01
Total	01

Category D: Persons having capability to translate Bengali and Olchiki/Santhali to English and vice versa.

Category of vacancies	Number of vacancies
Scheduled Caste	01
Total	01

Essential Qualifications:- Category A (Persons having competence to translate Hindi

and Bengali to English and vice versa):

Must be a graduate in any one of the three languages from any recognized University and should have fluency in other two languages;

Category B (Persons having capability to translate Hindi and Urdu to English and vice versa):

Must be a graduate in Hindi from any recognized University having adequate knowledge in Urdu and English;

Category C (Persons having capability to translate Bengali and Nepali to English and vice versa):

Must be a graduate in Nepalese from any recognized University and should have fluency in other two languages;

Category D (Persons having capability to translate Bengali and Olchiki/Santhali to English and vice versa):

Must be a graduate in Olchiki or Santhali from any recognized University and should have fluency in other two languages;

<u>Note:</u> Knowledge of any additional Indian Language will be treated as additional qualification.

<u>Age - Age limit</u> for eligible candidates shall be minimum 18 years and maximum 40 years as on **January 1, 2025** (Upper age limit is relaxable by 5 years in case of S.C. and S.T. candidates of West Bengal Only). Age as recorded in Madhyamik or equivalent certificate will only be accepted.

N.B.: The SC/ST/OBC(A)/OBC(B) candidates of other States shall be treated as unreserved category candidates.

Names of eligible candidates belonging to Exempted category will be called for from respective authority/authorities.

Candidates of Exempted Category may apply directly also.

Candidates already in service under Govt./Public Sector Undertakings/High Court and within prescribed age-limit must submit their applications through Proper Channel.

NOTE: That appointment in the categories of OBC-A & OBC-B shall be made in strict compliance of the order and judgment passed by the Hon'ble High Court at Calcutta in W.P.O. 60 of 2011 with W.P.A. 22145 of 2010 with W.P.A. 8844 of 2020 with W.P.O. 1160 of 2013 with W.P.O. 578 OF 2012.

However, since Special Leave Petition No. SLP(C) No. 017751 - 017755 /2024 challenging the aforesaid Judgment of the Hon'ble High Court is pending before the Hon'ble Supreme Court of India, appointment in the post(s), which are reserved for OBC-A & OBC-B category candidates, will be abide by the result of the aforesaid SLP No. SLP(C) No. 017751 - 017755 / 2024.

<u>Fees:</u>Examination fees for Scheduled Castes and Scheduled Tribes candidates for West Bengal, shall be Rs. 400/- and for rest categories of candidates, examination fees shall be Rs. 800/-. Examination fees shall be paid through bank challan payable at all branches of Punjab National Bank in India and to be paidin the Savings Bank A/C No. **0091010372343**, in favour of the Registrar, Original Side, High Court at Calcutta.

Copy of bank challan is annexed herewith and same can be downloaded.

No fees need to be given by candidates belonging to Exempted categories only whose names will be sponsored by the appropriate authorities.

Application Form: Eligible candidates may submit neatly hand-written or typed applications on plain paper of legal size (8.5" x 14"), addressed to the Registrar, Original Side, High Court, Calcutta, giving particulars as under:-

(1) Full name of candidate (in capital letters), (2) Father's /Husband's Name, (3) Date of Birth, (4) Actual age as on **01.01.2025**, (5) Address (Present and Permanent, along with **PIN code**) with Telephone/Mobile number, (6) Educational Qualifications, (7) Other Qualifications, (8) Knowledge in operating Computer, (9) Whether belongs to S..C/S.T./O.B.C.(A)/O.B.C.(B), (10) Whether belongs to Exempted category, if yes, mention the Identity Card Number and date issued from LabourDeptt., Govt. of West Bengal, (11) In case of S.C./S.T./O.B.C.(A)/O.B.C.(B), mention certificate number and date, (12) Nationality and (13) Details of depositing application fees.

Full signature of candidate with date must be given at bottom of the application.

N.B.: Statements made under Item no. 3, 6, 7, 10, 11 & 13 above must be supported by attested photo-copies of original documents/certificates. Self attestation will be accepted.

Incomplete applications, unsigned applications or applications submitted without proper application fees will be summarily rejected. Application fees are not refundable in any case.

Essential Supporting documents required:- (1) Two recent and identical coloured passport size photographs duly signed by the candidate on the front portion of both (one to be pasted on top right corner of the application and the other to be stitched/stapled with the application); (2) One self-addressed (with pin code) envelope of the size of 25 cm x 11 cm with postal stamp of Rs. 45/- affixed thereon. (3) Photocopy of self-attested documents in support of date of birth, educational qualifications, knowledge in operating Computer, Caste Certificate, if applicable, and Identity Card issued from the LabourDeptt., Govt. of West Bengal (Employment Exchange Card) and (4) ORIGINAL of bank challan showing deposit of examination fees to be enclosed with the application.

<u>Mode of Selection</u>:- Competitive test shall be conducted amongst eligible candidates. For different categories of candidates, specific test passages in different languages will be given and they shall be asked to translate the same to English and vice versa. Total marks of the examination shall be one hundred (100).

From each category, candidates will be called according to 1:3 ratio as per respective vacancies, subject to them obtaining minimum 20% marks.

In case of any dispute, decision of The Hon'ble The Chief Justice/Hon'ble The Acting Chief Justice shall be final.

<u>Submission of Application</u>: Applications must be submitted in a sealed envelope mentioning therein the category and the post applied for on the top left corner, which shall have to reach the Office of the Registrar, Original Side, 1st Floor, Main Building, High Court at Calcutta, Kolkata – 700 001 within 4:30 p.m. on or before 15th January, 2025. Any application reaching the office thereafter shall not be considered, even through the same may have been posted well in advance.

For further announcements, all concerned are requested to follow the Court's website **www.calcuttahighcourt.gov.in.**

Sd/-Registrar, Original Side High Court, Calcutta

Dated, Calcutta, the 24th December, 2024

Bank's Seal & Signature

CAUTION: USE "FCMBR" MENU OPTION IN FINACLE INSTEAD OF "HTM" Institute Code- RHCC Collection Code- RHCC Deposited at any branch of Punjab National Bank

CAUTION: USE "FCMBR" MENU OPTION IN FINACLE INSTEAD OF "HTM"

Institute Code- RHCC Collection Code- RHCC
Deposited at any branch of Punjab National Bank

(To be enclosed with application)

(Candidate's Copy)

CAUTION: USE "FCMBR" MENU OPTION IN FINACLE INSTEAD OF "HTM" Institute Code- RHCC Collection Code- RHCC Deposited at any branch of Punjab National Bank

(Bank's Copy)

Registrar, High Court at Calcutta, Original

Client's Name

Registrar, High Court at Calcutta, Original

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